

Third party audit of food businesses

STAFF REPORTER

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To strengthen the food safety surveillance system, the Food Safety and Standards Authority of India (FSSAI) has envisaged audits of food business operators by third party private auditing agencies recognised by the regulator. For the same, the FSSAI has notified the Food Safety and Standards (Food Safety Auditing) Regulation, 2018.

The FSSAI has provisionally recognised 22 audit agencies in accordance with the draft Food Safety and Standard (Food Safety Auditing) Regulation, 2017. These include national and international food safety audit agencies like DNV, Bureau Veritas, Intertek and MS Certification, among others. The third party agencies will be working in close coordination with the government food safety department.